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THE DEPUTY MINISTER IN THE tflnisrty of industrial development (shr z. r. ansari): A itatement is attached.

Statement

The following are the broad ichievements of the Research Programme implemei ted by the Central 3ericultural Research Institutes of the Board during the 4th Plan period: —

- 1. Evolution (f superior bivoltine and multivoltir: e hybrid combinations suitable for rearing in multivoltine S ate of Karnataka and West Beng il.
- 2. Evolution of high yielding varieties of muloerry for cultivation in silk producing States.
- 3. Evolution of package of practices for cu tivation of mulberry and silkworm rearing.
- 4. Methods or the biological control of mi Iberry insect past uzi-fly in West Bengal through the technique of cliemosterlization.
- 5. Evolution of a fixed hybrid of tasar silkworm suitable for rearing on oak plantati m for production of quality tasar si k.
- of Evolution controlled tech nique of rearii g of tasar silkworm for increasing he effective rate of rearing for roduction of tasar cocoons in tiaditional tasar silk Stats Bihar, Madhya producing of Pradesh and Orissa.
- Methods for breaking "pupal diapau: e" in tasar homone with the help of a plant hormone for finding m t the feasibility of introducing on. more tasar silkworm crop in traditi Rial States of Bihar, Madhya Prade h and Orissa.

Foreign collaboration agreements in industries

1634. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND

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SCIENCE AND TECHNOLOGY be pleased to state:

- (a) number of foreign collaboration agreements in the field of industry and industrial research during the last three years;
- (b) what are the main features of the said agreements?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI PRANAB MUK-HERJEE): (a) Government approved 878 proposals for foreign collaboration in the field of industry and industrial research during the period January 1970 to September, 1973.

(b) Out of 878 cases, 741 cases involved technical collaboration and 137 proposals involved foreign equity participation. In the cases involving foreign equity participation, foreign share-holding was normally limited to a ceiling of 40 per cent. In cases relating to technical collaboration, the terms approved normally included royalty payment upto 5 per cent, subject to taxes, with a duration of 5 years for the period of agreement. These approvals were generally subject to the conditions of sublicensing of know-how by the Indian companies to other Indian parties, freedom of exports of manufactured products and setting up of research and development facilities during the period of agreement.

Attack on fishing vessels of Gujarat

1635. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that recently fishing vessels from Maharashtra attacked fishing vessels and fishermen of Gujarat; and
- (b) if so, the details thereof; and the Government's reaction thereto?

DEPUTY MINISTER IN THE OF **AFFAIRS** MINISTRY HOME (SHRI F. H. MOHSIN): (a) Yes Sir.

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(b) In October, 1973 there were clashes between Gujarati fishermen and Maharashtrian fishermen, both operating in coastal waters of Maharashtra. The Government of Maharashtra are taking necessary measures for maintenance of peace. The police guarding on the high seas and round the clock patrolling of the harbour has been introduced.

Capital subscribed by public issue in the companies of mining and steel Industry

1636. SHRI SHYAMLAL the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply to Starred Question No. 751 given in the Rajya Sabha on 1973 30th August, and state the buyings of capital subscribed by public the companies issue in of Mining and Steel Industry by Govern ment owned financial institutions directly or after are made the issues in open market for period March to September, 1973?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI PRANAB MUKHERJEE): The information is being collected and will be laid on the Table of the House.

Production of aluminium goods

1637. SHRI SHYAMLAL GUPTA: SHRI BALRAM DAS:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) what is the assessed capacity of All Aluminium Conductor and Aluminium Conductor Steel Reinforced conductor manufacturing registered with D.G.T.D. and Development Commissioner SSI of various States on two shift basis;
- (b) whether any further capacity has been created;

- (c) whether the present capacity is more than the target capacity of the Fifth Five Year Plan period; and
- (d) whether E.C. Grade aluminium will be available indigenously for the capacity installed?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI PRANAB MUKHERJEE): (a) to (d). Government have reserved the development of AAC/ACSR conductors upto 19 strands for development exclusively in the small scale sector. In the organised sector, the licensed capacity is of the order of 112,650 M.T. As per assessment made by the DC. SSI in 1970, the capacity in the small scale sector is of the order of 39.960 M.T. Some additional capacity in the small scale sector has also come up after the assessment.

The existing capacity is expected to meet the anticipated demand for these conductors in -the Fifth Plan. The present indigenous capacity for E.C. grade aluminium will not be able to meet the demand in full for this industry.

Supply of E.C. Grade aluminium to S.S.I. units

1638. SHRI BALRAM DAS: SHRI SHYAMLAL GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that many SSI units manufacturing AAC and ACSR conductors have closed down due to non-availability of E.C. Grade aluminium: and
- (b) if so, what steps Government propose to take to supply E.C. Grade aluminium to small scale industrial units?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI Z. R. ANSARI):